

SECTION XI
IN THE SUPREME COURT OF INDIA
CIVIL APPELLATE JURISDICTION

LISTED ON :29.07.2016
Court No. : 3
Item No. : 8

**PETITION FOR SPECIAL LEAVE TO APPEAL(C) NOS. 15288 OF 2014 , 3174 AND
3177 OF 2015**

WITH PRAYER FOR INTERIM RELIEF

AND

INTERLOCUTORY APPLICATION NO.1

(Application for Permission to file additional documents)

SBI LIFE INSURANCE CO. LTD.

...PETITIONER(S)

VERSUS

VIRENDRA PAL KAPOOR AND ORS.

...RESPONDENT(S)

OFFICE REPORT

SLP (C) No. 15288/2014:

The matter above mentioned was listed before the Hon'ble Court on 11.07.2014 when the Court was pleased to pass the following order:

“Issue notice.

There shall be stay of the operation of the impugned order of
the High Court.”

There are total 4 Respondents in this matter. M/s. A.K. Prasad, Parmanand Gaur, Sanjay Kapur & B.K. Prasad, Advocates has put in appearance on behalf of Respondent Nos. 1, 2, 3, & 4 respectively.

Service of show cause notice is complete.

The matter above mentioned was lastly listed before the Court of Registrar on 07.07.2015, when the following order was passed:

“In respect of Respondent Nos. 1, 2 and 4 counter affidavit has not
yet been filed despite last opportunity granted earlier.

It has been recorded that on behalf of Respondent No. 3, there is
no need to file the counter affidavit.

Matter is in complete category.

Post the matter before the Hon'ble Court as per Rules.”

It is submitted that Mr. Parmanand Gaur, Advocate has on 18.08.2015 filed Counter Affidavit on behalf of Respondent No. 2 and the same has been included in the paper books.

SLP (C) Nos. 3174 & 3177/2015:

The matters above mentioned were listed before the Hon'ble Court on 05.01.2015 when the Court was pleased to pass the following order:

“Delay condoned.

Exemption from filing certified copy of the impugned order is

allowed.
Issue notice.
Tag with SLP(C)NO. 15288 of 2014.
Mr. Ardhendumauli Kumar Prasad, Advocate accepts notice on behalf of Respondent No. 1 in both the matters.”

SLP (C) No. 3174/2015:

It is submitted that there are 4 Respondents. Respondent No. 1 is represented through Mr. A.K. Prasad, Advocate but he has not filed Counter Affidavit so far. Respondent Nos. 2 to 4 have been served by registered A.D. Post, but there is no appearance on their behalf so far.

Service of Show Cause Notice is complete.

SLP (C) No. 3177/2015:

It is submitted that there are 4 Respondents. Respondent Nos. 1 to 3 are represented through M/s A.K. Prasad, Parmanand Gaur and Vijay Laxmi Memon, Advocates respectively but none of them have filed Counter Affidavits so far. Respondent No. 4 has been served by Dasti but there is no appearance on his behalf so far.

Service of Show Cause Notice is complete.

The matter above mentioned was listed before the Court of Registrar on 31.03.2016, when the following order was passed:

“Respondent Nos.1 to 3 have failed to file the counter affidavit within the period stipulated under the rules. Service of notice is complete on the respondent No.4 but no one has entered appearance on his behalf. Viewed, in that context, the matter shall be processed for listing before the Hon'ble Court, under the rules.”

The matters above mentioned are listed before the Hon'ble Court with this report.

Dated this the 27th day of July, 2016.

ASSISTANT REGISTRAR

Copy to:

Ms. Vijay Laxmi Memon, Advocate
Mr. A.K. Prasad, Advocate
Mr. Parmanand Gaur, Advocate.
Mr. Sanjay Kapur, Advocate.
Mr. B.K. Prasad, Advocate.

ASSISTANT REGISTRAR